## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 51 OF 2017 & IA NO. 143 OF 2017

Dated: 15<sup>th</sup> December, 2017

In the matter of:

Central U. P. Gas Ltd. .... Appellant(s)

Vs.

The Petroleum & Natural Gas Regulatory Board .... Respondent(s)

## **ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on 16.02.2018.

**COURT MASTER**